

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/454/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Karimganj.

Dated Guwahati the 20th January, 2020.

Sub: **Permission to leave station with official vehicle.**

Ref:- Your letter No. JKD/P/2020/208 dated 09.01.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave station, with your official vehicle, at your own cost, from the morning to evening of each dates of Bihu holidays, as prayed for. Further, You have been permitted to use your official vehicle, at your own cost, to enable your wife to go to Silchar on 10.01.2020.

The Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

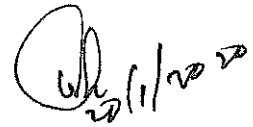
Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/455/A, dated 20.1.20

Copy to: ✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

